

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

**Excise Misc. Application No. 61051 of 2019
in
Excise Appeal No. 61345 of 2019**

(Arising out of Order-in-Appeal No. 101/CE/CGST-APPEAL-GURUGRAM/SG/2019
dated 29.08.2019 passed by the Commissioner (Appeals), Gurugram)

Escorts Ltd

Plot No. 115, Sector 24,
Faridabad, Haryana - 121001

.....Appellant

VERSUS

Commissioner of C.E. & S.T., Faridabad-I

Block D, New CGO Complex, NH IV, NIT
Faridabad, Haryana - 121001

.....Respondent

APPEARANCE:

Present for the Appellant: Mr. R.K. Hasija, Advocate

Present for the Respondent: Mr. Bhasha Ram, Authorised Representative

**CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

FINAL ORDER NO. 61120/2019

DATE OF HEARING: 16.12.2019

DATE OF DECISION: 16.12.2019

PER ASHOK JINDAL:

The learned Counsel for the appellant move an application for withdrawal of the appeal. The permission is granted. The appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**